

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
IB-2068/ND/2019
IA/3991/2020

IN THE MATTER OF:

Century Road Transport Pvt Ltd

Vs.

Tyson Retail Services Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 23.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nikunj Hurria on behalf of IRP
For the Respondent :

ORDER

IA/3991/2020:-

The present application has been filed on behalf of IRP for submission of status report and list of creditors under Regulation 13(2)(d) and report certifying Constitution of Creditors under Regulation 17(1) of the IBBI (Insolvency Process for Corporate Persons) Regulations 2016, IBBI and Section 21(1) of the IBC, 2016. **The same is taken on record.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)